

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1598  
ANSWERED ON:06.03.2000  
ATNS ON IRREGULARITIES  
CHANDRA NATH SINGH

**Will the Minister of COMMUNICATIONS be pleased to state:**

(a) Whether his Ministry and the Department thereunder have not submitted Action Taken Notes (ATNs) on various findings of Comptroller and Auditor General on irregularities :

(b) if so, the reasons therefor : and

(c) the time by which the ATNs are likely to be submitted ?

**Answer**

MINISSTER OF STATE FOR COMMUNICATIONS

(SHRI TAPAN SIKDAR)

(a) & (b) The Ministry of Communications and the Departments under it have been preparing and submitting Action Taken Notes (ATNs) on the C&AG's Reports received by them from time to time. However, in certain cases ATNs could not be submitted within the stipulated time as more time was needed to verify the facts, to obtain comments from concerned field units and to take appropriate remedial/corrective action thereon.

(b) The ministry of Communications and the Departments under it are making strenuous efforts to submit all pending ATNs at the earliest possible time.